

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 01 /SCA.

DATED:-08.01.2024

The Hon'ble Court has been pleased to constitute a Review Committee in the High Court in the light of Judgment dated 20.10.2023 passed by the Hon'ble Supreme Court of India in Civil Appeal No. 4296/2023 comprising of:-

- i) Hon'ble Mr. Justice Sujit Narayan Prasad
- ii) Hon'ble Mr. Justice Anil Kumar Choudhary

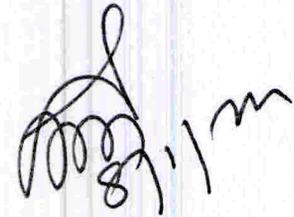
By Order,

**Sd/-
Registrar General**

Memo No. _____/SCA

Dated:-08.01.2024

Copy forwarded to the O/o Registrar General/ the Registrar(Admin.)/the Member Secretary, SCMS/the Registrar (Estab.)/the Registrar (Vigilance)/OSD to Hon'ble the Chief Justice/C.P.C./All Joint Registrar (Judicial and Non Judicial)/Joint Registrar (List & Computer) including P.P.S.-I/c to Hon'ble the Chief Justice/All Deputy Registrar(Judicial and Non Judicial)/I/c P.A. Section/Sr. Secretaries/Sr. P.A.s/P.A.s to Hon'ble Judges/All Assistant Registrars (Judicial & Non Judicial)/ I/c Court Master Section/A.R.-cum-Court Officer/CPC Section with a request to upload the same on the official website of the Court/All Section Officers/Section Officers in-charge/Oath Commissioner/Stamp Reporter-----High Court of Jharkhand, Ranchi for information and necessary action.



Registrar General